

HIGH COURT OF SIKKIM
GANGTOK

No. 448/HCS

Dated: 21.11.25

O-F-F-I-C-E O-R-D-E-R

With effect from **1st December, 2025**, the following transfers/postings shall take effect :-

1. **Ms. Nairitya Sharma**, presently posted as **Civil Judge-cum-Judicial Magistrate, Gangtok**; holding additional charge as **Civil Judge-cum-Judicial Magistrate, Mangan** and **Chungthang Sub-Division** and further additional charge as **Principal Magistrate, JJB, Mangan** and **Gyalshing**; shall also hold additional charge as **Secretary, District Legal Services Authority, East & North** at **Gangtok**, until further orders;
2. **Ms. Mahima Apchunna Randeep Rai**, presently posted as **Secretary, District Legal Services Authority, East & North** at **Gangtok**, shall be transferred as **Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division, Pakyong**; holding additional charge as **Civil Judge-cum-Judicial Magistrate, Rongli Sub-Division, Pakyong**.

By order of the Hon'ble,
the Chief Justice

sd/-
REGISTRAR GENERAL

Memo No. V(58) Confdl/HCS/11245-69

Dated: 21.11.25

Copy to:-

1. Ms. Nairitya Sharma, Civil Judge-cum-Judicial Magistrate, Gangtok
2. Ms. Mahima Apchunna Randeep Rai, Secretary, District Legal Services Authority, East & North at Gangtok
3. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok;
4. Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok;
5. Joint Registrar-cum-Senior Judgment Writer to Hon'ble Judge, High Court of Sikkim, Gangtok;
6. Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok;
7. Principal Secretary to the Hon'ble Chief Minister of Sikkim, Gangtok;
8. Advocate General, Government of Sikkim, Gangtok;
9. Chief Secretary, Government of Sikkim, Gangtok;
10. Secretary, Home Department, Government of Sikkim, Gangtok;
11. Principal District & Sessions Judge, Gangtok
12. All District & Sessions Judges, Sikkim;
13. Director, Sikkim Judicial Academy, Sokeythang, Gangtok;
14. Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs Department, Government of Sikkim, Gangtok;
15. Member Secretary, Sikkim State Legal Services Authority, Gangtok;
16. All Chief Judicial Magistrates-cum-Civil Judges (SD), Sikkim;
17. All Civil Judge-cum-Judicial Magistrates, Sikkim;
18. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok;
19. President, High Court Bar Association, Gangtok;
20. President, Namchi Bar Association, Namchi;
21. President, Bar Association of Gyalshing & Soreng;
22. Deputy Solicitor General of India, Gangtok;
23. Additional Secretary, Home Department, Government of Sikkim, Gangtok for publication in the Government Gazette;
24. All Section In-charge, High Court of Sikkim, Gangtok;
25. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim;
26. Notice Board
27. Guard file and
28. File


21/11/2025
REGISTRAR